

HIGH COURT OF ANDHRA PRADESH: AMARAVATI

ABSTRACT

Holidays—Declaration of Friday, the 21st August, 2026 as holiday on the eve of Varalakshmi Vratam to the District Judiciary of Andhra Pradesh, Labour Courts & Tribunals and 28.08.2026 as Court working day to the District Judiciary-Notified.

Roc.No.800/SO/2026

Dated: 20.08.2026

NOTIFICATION No. 44/SO/2026

The High Court of Andhra Pradesh, having considered the representation dated 19.08.2026 of the Andhra Pradesh Judicial Employees Association, Amaravati, hereby notifies **Friday, the 21st August, 2026** as holiday on the eve of Varalakshmi Vratam to the District Judiciary, including Tribunals and Labour Courts in Andhra Pradesh and declares the Friday, 28th August, 2026 as working day to the District Judiciary.

11/20/8

REGISTRAR GENERAL.

To

1. The Principal Secretary to the Hon'ble the Chief Justice (with a request to place the notification before the Hon'ble the Chief Justice for Her Lordship's kind perusal)
2. All the PSs to the Hon'ble Judges (with a request to place the notification before the Hon'ble Judges for Their Lordship's kind perusal).
3. All the Registrars, High Court of Andhra Pradesh.
4. All the Unit Heads, Andhra Pradesh.
5. The President, Andhra Pradesh Judicial Employees Association, Amaravati.